

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): *Fertilizers*:—The prices of fertilizers have been reduced on a number of occasions. As recently as 12th October, 1977, the price of urea has been reduced by Rs. 100 per tonne. Its current price is Rs. 1550 M.T. as against Rs. 2000 M.T. in 1974. The prices of phosphatic fertilizers have also been brought down through a scheme of price support w.e.f. March, 1976.

*Pesticides*:—Government had requested BICP to make a cost study in respect of major items of pesticides manufactured in the country. A meeting of the Chief Executives of the major units was called in order to impress upon them the anxiety of the Government to bring about reduction in price of pesticides immediately. The industry has reduced the prices of a number of pesticides. The matter will be considered further on receipt of the report of BICP in regard to formulation prices.]

**बिहार सरकार को बरौनी तेल शोधक कारखाने से मिलने वाला लाभांश**

1038. श्री रामानन्द यादव : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार सरकार ने बरौनी तेल शोधक कारखाने के लिए इस शर्त पर भूमि अर्जित की थी कि बरौनी तेल शोधक कारखाने के लाभांश का 15% बिहार सरकार को मिलेगा; और

(ख) यदि हां, तो अब तक बिहार सरकार को इस समझौते के अन्तर्गत तेल शोधक कारखाने से लाभांश की कितनी राशि प्राप्त हुई है ?

†[Dividend to Bihar Government from Barauni Refinery

1038. SHRI RAMANAND YADAV: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Bihar Government had acquired land for the Barauni Refinery on the pre-condition that the Bihar Government would receive 15 per cent of the dividends of the Barauni Refinery; and

(b) if so, what is the amount of dividends so far received by the Bihar Government from the Refinery under this agreement?]

**पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) :**

(क) तथा (ख) गुरु-गुरु में बिहार सरकार ने भारत सरकार को यह आश्वासन दिया था कि बरौनी रिफाइनरी के लिए अपेक्षित भूमि राज्य सरकार सभी प्रभारों से मुक्त रूप में उपलब्ध करायेगी। भारत सरकार ने बिहार सरकार को इंडियन रिफाइनरीज लिमिटेड में, उनके द्वारा उपलब्ध करायी गयी भूमि के उचित मूल्य के लिए शेयर देने तथा बाद में बरौनी रिफाइनरी की साम्य पूजी निवेश के 15 प्रतिशत तक शेयर देने से सम्बन्धित अपने निर्णय से सूचित कर दिया था। दिसम्बर, 1974 में राज्य सरकार ने भूमि के मूल्य का भुगतान करने हेतु इंडियन आयल कारपोरेशन से अनुरोध किया था। कुछ मामलों में भूमि के माप तथा उसके मूल्य से सम्बन्धित असंगतियों के समाधान की आवश्यकता होगी। कारपोरेशन इन मामलों को तय करने के लिए कार्यवाही कर रहा है उसके बाद अधिग्रहित भूमि के लिए सीधा भुगतान करेगा। यह बात सरकार की वर्तमान नीति निर्धारण के अनुसार है कि केन्द्रीय मंत्रालय/केन्द्रीय परियोजना प्राधिकारी केन्द्रीय परियोजना के लिए राज्य

सरकारों को निशुल्क अथवा रियायती दर पर भूमि और सेवाओं की व्यवस्था करने हेतु राज्य सरकारों से सम्पर्क स्थापित करने से बचे।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b) Initially, Government of Bihar had conveyed the assurance to Government of India that the required area of land for the Barauni Refinery will be made available by the State Government free of all charges. Government of India had conveyed to the Government of Bihar their decision to offer to them shares in the Indian Refineries Limited in lieu of the fair value of the land made available and subsequently to the extent of 15 per cent of the equity capital investment in the Barauni Refinery. In December 1974 the State Government requested the Indian Oil Corporation for payment of price of land. Certain issues relating to the discrepancies in the acreage of land and its value require to be resolved. The Corporation are taking steps to settle these issues and then make an outright payment for the land acquired. This is in conformity with the present policy decision of Government that Central Ministries/Central Project Authorities should refrain from approaching the State Government for provision of land and services free of cost or at concessional rate for the Central Project.]

#### Setting up of Petro-Chemical Industry in North Bihar

1039. SHRI GUNANAND THAKUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a proposal to set up Petro-Chemical Industry in North Bihar is pending approval of the Central Government for a long time; and

†[ ] English translation.

(b) if so, by when a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Proposals have been received from the State Government of Bihar from time to time for setting up a petro-chemical complex at Barauni.

(b) As and when it is decided to set up further petro-chemical projects in the country, the possibility of location of such a project in Bihar will also be considered.

#### Cost audit of industries

1040. SHRI BIR CHANDRA DEB BURMAN:  
SHRI KALYAN ROY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 552 given in the Rajya Sabha on the 28th November, 1977 and state:

(a) the names and other details of industrial units which have shown (i) high profitability; and (ii) under-utilisation of capacity, as a result of cost auditing;

(b) whether any action has been taken by Government on the basis of the findings of the cost auditing; and

(c) if so, what are the details of the action taken and the results achieved thereby?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) The cost data showing profitability and utilisation of capacity of companies are of a confidential nature, revelation of which may adversely affect their competition in the trade. Therefore, it is considered not proper to mention the names and other details of companies whose cost data show high profitability and under-utilisation of capacity. However, the number of companies of each of these two cate-